## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:370 ANSWERED ON:02.08.2011 NAXAL VIOLENCE

Choudhary Shri Bhudeo; Chowdhury Shri Bansagopal; Kishor Shri Kamal ; Mahto Shri Baidyanath Prasad; Nahata Smt. P. Jaya Prada; Panda Shri Prabodh; Pandey Saroj; Ramasubbu Shri S.; Sampath Shri Anirudhan; Shekhar Shri Neeraj; Siddeswara Shri Gowdar Mallikarjunappa; Singh Shri Yashvir; Singh Smt. Meena; Sugumar Shri K.; Swamygowda Shri N Cheluvaraya Swamy; Tarai Shri Bibhu Prasad

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of naxal attacks reported from various parts of the country in the recent past;
- (b) the number of civilians and police personnel including Para-military Forces killed/injured and assistance/ex-gratia payments announced and paid to the next of kin and families of the deceased/injured in naxal attacks during each of the last three years and the current year, State-wise;
- (c) whether the Government has analysed the reasons for its inability to for see such attacks; and
- (d) if so, the details thereof alongwith the other corrective measures/ steps taken by the Government to curb the same?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): The Current year (up to 26th July 2011) witnessed 999 incidents Of naxal violence leading to 333 deaths (241 civilians and 92 security forces). The State-wise details of naxal violence is given below:

State Incidents Civilians Security forces killed

Andhra Pradesh 15 03 00
Bihar 202 26 03
Jharkhand 281 71 17
Chhattisgarh 261 61 51
Madhya Pradesh 04 00 00
Maharashtra 61 29 06
Orissa 104 19 14
Uttar Pradesh 01 00 00
West Bengal 70 32 01

Total 999 241 92

Central Government under the Security Related Expenditure Scheme grants ex-gratia payment of Rs. 1 lakh to the family of civilian killed and Rs. 3 lakhs to the family of Security personnel killed due to naxal attacks. Besides this, States Governments have their own policy for payment of ex-gratia to the families of civilians and security personnel killed in naxal attacks. State wise and district wise details are not centrally maintained.

(c) & (d): The Central Government has adopted an integrated two-pronged approach to deal with left Wing extremism. The first prong is development. The Integrated Action Plan with an outlay of Rs. 1500 crores in 2010-11 and Rs. 1800 crores in 2011-12 is an example of the many development plans that are being implemented in the affected districts. The second prong is maintenance of law and order, and State Governments have taken calibrated police action to apprehend extremists.